

To

The Member Secretary
All State Legal Services Authorities

Sir/Madam,

As approved by Hon'ble Executive Chairman, NALSA, National Lok Adalats will be held on 2nd Saturdays of April, July, September and December during the year 2021 on all subject matters. A Schedule for National Lok Adalats to be held in the year 2021 is as under:

S. No.	Month	Dates
1.	April	10.04.2021
2.	July	10.07.2021
3.	September	11.09.2021
4.	December	11.12.2021

2. The following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalats

Pre-litigation:

- (i) NI Act cases under Section 138;
- (ii) Money Recovery cases;
- (iii) Labour and Employment dispute cases;
- (iv) Electricity, Water bills and other bill payment cases (excluding non - compoundable);
- (v) Maintenance Cases;
- (vi) Others (Criminal Compoundable and other Civil disputes)

Pending in the Courts/Tribunals:

- (i) Criminal Compoundable Offences;
- (ii) NI Act cases under Section 138;
- (iii) Money Recovery cases;
- (iv) MACT cases;
- (v) Labour and Employment dispute cases;
- (vi) Electricity, Water Bills and other bill payment cases (excluding non-compoundable);
- (vii) Matrimonial disputes (except divorce);
- (viii) Land Acquisition cases (Pending before civil courts/tribunals);
- (ix) Services matters relating to pay & allowances and retiral benefits;
- (x) Revenue cases (pending in District Courts and High Courts only);
- (xi) Other civil cases (such as rent, easmentary rights, injunction suits, specific performance suits)etc.;

3. Needless to say, while the emphasis in the National Lok Adalats is on maximum disposal of cases in the courts, routine State Lok Adalats may continue to be held regularly which may inter-alia include settlement of cases pending in Courts and Tribunals.

4. During the year 2021, you may adopt any of the modes such as E/Virtual Lok Adalats, physical mode (conventional way) Lok Adalats, keeping in view the local scenario including guidelines issued by Health Authorities from time to time.

With regards,

Yours sincerely,

(Ashok Kumar Jain)
Member Secretary, NALSA